

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPAL  
BENCH AT NEW DELHI  
EXECUTION APPLICATION NO. 41/2023**

**IN**

**ORIGINAL APPLICATION NO. 94/2021**

**IN THE MATTER OF:**

HAIDER ALI

...APPLICANT

VERSUS

UNION OF INDIA AND ORS.

...RESPONDENTS

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Filed by:



PRASHANT MANCHANDA  
COUNSEL FOR THE PUNJAB CRICKET ASSOCIATION  
123, RG COMPLEX-II,  
PRASHANT VIHAR, NEW DELHI-110085  
9971879203

Prashant.manchanda05@gmail.com

Date: **17.02.2024**  
New Delhi

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPAL  
BENCH AT NEW DELHI**

**EXECUTION APPLICATION NO. 41/2023**

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**IN THE MATTER OF:**

HAIDER ALI

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**STATUS REPORT ON BEHALF OF PUNJAB CRICKET ASSOCIATION**

1. The Original Application no. 94/2021 in the present Application was filed by the Applicant against use of ground water for maintenance of Cricket play grounds without availing of alternative of using STP treated water and installing rainwater harvesting systems for storing and recharge of ground water, leading to depriving people of potable drinking water, wherein vide order dated 15.04.2021, this Hon'ble Court has issued following directions:
  - a) *“Accordingly, we direct the Secretary, Ministry of Jal Shakti to hold a joint meeting within one month with the nominees of the Ministry of Youth Affairs and Sports (not below the rank of Joint Secretary), representative of BCCI and CPCB to consider the issue of regulating extraction of ground water for maintenance of Cricket play grounds. If necessary, any other expert may also be coopted. The issues for consideration may inter alia include –*
  - b) *prohibiting use of ground water for maintenance of the play grounds atleast during the time no match is being actually played and exploring utilization of STP treated water;*
  - c) *ensuring that effective rain water harvesting and water storage/recharging systems are installed in all playgrounds to save the ground water;*

- d) *laying down mandatory requirement of engagement of an environmental expert for every cricket stadium for ensuring compliance with the environmental norms,*
  - e) *using every sport event with the programme of awareness for environment protection, using a part of profit from commercial activities as a mandatory obligation.*
  - f) *The decisions taken in the meeting may be followed up by appropriate statutory orders.”*
2. That subsequently, the Applicant had filed MA 16/2023, which was later renumbered to instant EA 41/2023, in pursuance of which, a meeting dated 17.07.2023 was conducted under the chairmanship of Secretary, DoWR, RD and GR, Ministry of Jal Shakti, wherein among other concerned authorities, Shri Deepak Sharma, CEO Punjab Cricket Association also attended the aforesaid meeting with respect to IS Bindra Cricket Stadium, Mohali.
  3. That in the aforesaid meeting dated 17.07.2023, following directions were issued by Secretary, DoWR, with respect to State Cricket Associations, and in particular, the Answering Cricket Association:
    - “1. *All cricket associations/ owner/ management of the stadiums, who have not installed Rain Water Harvesting System (RWH) so far, must install RWH within three months and initiate concrete steps to implement the direction of NGT so as to become less dependent on fresh water. They can engage consultants for feasibility study and seek guidance from CGWB in this regard.*
    2. *All stadium authorities may engage consultants to ensure use of treated water. The concerned Stadium authorities may approach local authorities/ Municipal Corporations and explore the possibilities for supply of treated water for maintenance of cricket grounds. Feasibility of installing Sewage Treatment Plant (STP) may be studied by engaging*

*consultants. Concerned Cricket Association shall provide the timeline for installation of Treated Water Facility/ STP.*

*3. Stadium authorities may approach ground water authorities regulating and controlling ground water in their respective States for obtaining No Objection Certificate (NOC) for ground water abstraction. In case of non-compliance, necessary action/penal action as deemed appropriate as per extant rules/guidelines shall be taken by the concerned authorities. CGWA/SGWA shall provide support to all cricket associations and owner of the stadiums for obtaining No Objection Certificate for extraction of ground water.”*

4. In pursuance of the aforesaid directions, it was informed by the Answering Respondent in the said meeting itself that IS Bindra Cricket Stadium was the amongst the first Associations to implement the directions of the Hon’ble NGT in initiating the installation of RWH (Rain Water Harvesting) System in the aforesaid IS Bindra Cricket Stadium, Mohali and assured that the RWH would be completed by the next 60 days. Further, it was informed that a consultant is being appointed to explore the feasibility of a Sewage Treatment Plant.

5. That subsequently, vide letters dated 07.09.2023 and 07.11.2023, it was informed by the Answering Respondent to the CGWA, as inter alia:

*“1. RWH system in the stadium: The Punjab Cricket Association has already completed 2 Nos Bore wells for Rain Water Harvesting in PCA Stadium, Mohali. As per the work order M/s. M S Constructions has to complete the works by 08.10.2023 (copy enclosed).*

*2. Extraction of Groundwater: The Punjab Cricket Association has applied for Updated Certification of the abstraction of groundwater from 2 Bore wells from PWRDA (Punjab Water Regulation & Development Authority). The requisite fees with required documents have been deposited with PWRDA vide online Application No.*

20230700094089 dated 18.08.2023. The NOC for the same is expected in due course.

3. STP Plant: The Punjab Cricket Association has requested the Soil Conservation Department regarding setup & feasibility check of the STP inside the Stadium premises at PCA, Mohali. The technical officers from the Soil Department of Punjab had visited the site on 21.08.2023 to check the feasibility of the Sewerage Treatment Plant. The PCA is awaiting the formal plan in this regard from the department.

*It is pertinent to inform that Punjab Cricket Association is in the process of completing its new stadium at Mullanpur (Punjab) wherein the Rain water Harvesting System as well as STP Plant are already in place.”*

6. That since this Hon’ble Court, vide order dated 07.12.2023 had directed to implead Punjab Cricket Association as Respondent in the instant Execution Application, it is hereby submitted before this Hon’ble Court that the directions issued by CGWA had been duly complied by the Answering Respondent. It is submitted at the outset that the concerned Cricket Stadium in Mohali was constructed in the year 1992 and at that time there were no provisions of Environment Assessment. However, requisite clearances were taken as applicable at that time. A Flow Meter to the submersible pump was installed in the year 2020, wherein the supply, installation, testing and commissioning of the said Flow Meter was completed by Eco Paryavaran Engineers and Consultants Pvt Ltd., and further on finding the Flow Meter at satisfactory level, the said work was handed over to M/s Punjab Cricket Association on 18.06.2020.

True copies of the relevant documents pertaining to installation and satisfactory work of Flow Meter is annexed herewith and marked as **Annexure A-1.**

7. Further, an Electromagnetic Flow Meter to record quantum of abstraction of water for the IS Bindra Cricket Stadium, Mohali has also been installed on advice of PWRDA after which an online application No. 20230700094089 Dt. 18.08.2023 was submitted to PWRDA to obtain the NOC as per the amended guidelines, along with a fee of Rs. 1,70,100/- after all the directions of PWRDA were complied with. Further, a follow up letter dated 31.01.2024, bearing No. PCA/2024RWH/46146 has also been sent to PWRDA to issue the NOC at the earliest, however the same is still awaited.

A true copy of the Online Application receipt to PWRDA with fee paid is annexed herewith and marked as **Annexure A-2**.

A true copy of the letter dated 31.01.2024 is annexed herewith and marked as **Annexure A-3**.

8. That with regard to the mandatory direction of installing rainwater harvesting structures and storage/recharge of ground water, it is submitted that two water recharge borewells at PCA Stadium, Mohali have been dug and a storage tank made by M/s M.S Constructions as per specifications of the recharge of the ground water. The same has been inspected and confirmed to be as per the specifications by Punjab Water Regulation and Development Authority (*hereinafter known as "PWRDA"*)

A true copy of the Completion Certificate of Rain Water Harvesting System is annexed herewith and marked as **Annexure A-4**.

A true copy of the Invoice dated 12.12.2023 pertaining to M/s Constructions amounting to Rs. 14,665,04/- is annexed herewith and marked as **Annexure A-5**.

9. That in reference to the advisory direction by CGWA to ascertain the possibility and feasibility of STP installation in the Stadium, it is hereby

submitted that the Answering Respondent had requested the Soil Conservation Department, Government of Punjab to check the feasibility of setting up STP in the PCA Complex, whereby two technical officers from the Soil Conservation Department visited the site on 21.08.2023 for project evaluation, however the same has not been found to be feasible. Further, MC Mohali was also approached by the Answering Respondent in order to procure the treated water, however the same has also not been found feasible as the required pressure to supply treated water from MC Mohali STP to the IS Bindra Cricket Stadium, was not found to be adequate. However, it is submitted that the Punjab Cricket Association is in the process of shifting its conduct of international matches to the New Cricket Stadium at Mullanpur, Punjab and therefore, the aspect of STP or any procurement of sewage treated water is not explored any further. It is submitted that all the required/necessary sanctions have been taken as per the amended guidelines for the New Cricket Stadium at Mullanpur, Punjab. It is further submitted that Rainwater Harvesting System Structures as well as STP have been already installed at the new Stadium in Mullanpur and are fully functional.

10. In light of the aforesaid submissions, it is reiterated that Punjab Cricket Association has complied with all the directions of CWGA and further undertakes to abide by any directions passed by this Hon'ble Court.

For & on behalf of  
**Punjab Cricket Association**

  
(Deepak Sharma) 17/02/24  
CEO



513

18

18/20

417

ANNEXURE -1

restoring eco balance...

**Eco Paryavaran Engineers & Consultants Pvt. Ltd.**

Pollution Control Equipments and Recycling Systems

CIN : U99999PB2006PTC038200



Ref No-EPECPL/PCA/20-21/508

Dated: 22/06/2020

**TO WHOM SO EVER IT MAY CONCERN**

This is to certify that we have successfully completed the work of Supplied, Installed, Tested & Commissioned of the Flow Meter 4" against PO No: PCA-2020/35461 dated: 10/06/2020 at your site M/s. Punjab Cricket Association I.S.Bindra Stadium, PCA, Sector 63, SAS Nagar, Mohali. The work has been successfully completed on dated: 18/06/2020

The flow meter is working at satisfactory level. The work is completely handover to M/s. Punjab Cricket Association on dated: 18/06/2020.

**Handover by**

**M/s Eco Paryavaran Engineers  
& Consultants Pvt. Ltd.**

**Takeover by**

**M/s Punjab Cricket Association**



**ECO BHAWAN** E-207, Industrial Area, Phase VIII-B (Sector-74), Mohali (Punjab) 160071

TeleFax: 0172-4616225 M: 9781303118 info@ecoparyavaran.org, marketing@ecoparyavaran.org www.ecoparyavaran.org



Scanned with OKEN Scanner

2. We have provided one submersible pump for abstraction of groundwater and Electromagnetic Flow Meter with Totalizer has been installed on the same and record is being maintained.

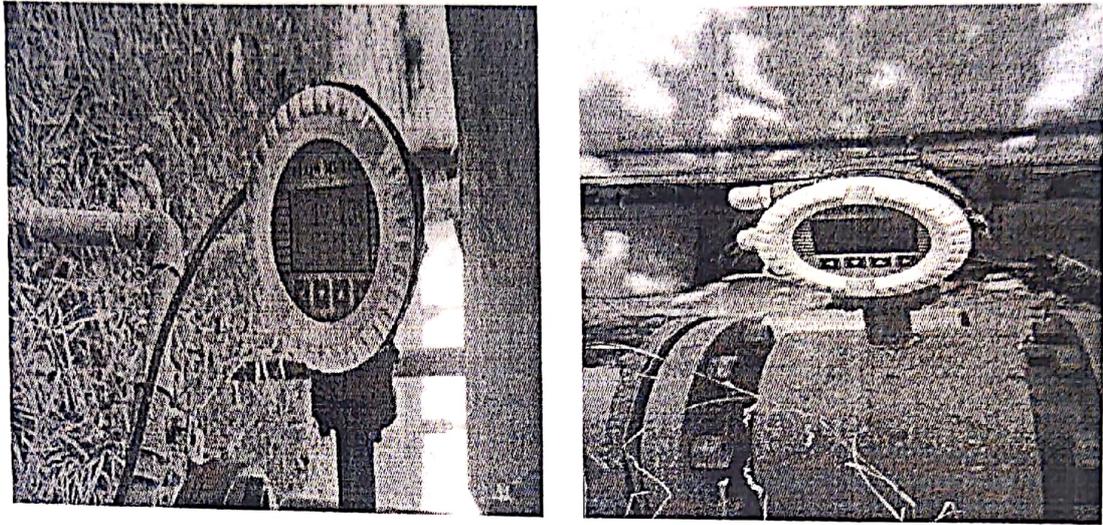


Fig. 5 Flow meter installed near the tube well No 1 & 2

3. Old used mobile oil of DG sets is supplied to M/s Satkar Oil Co., D-177, Phase -VI, Focal point, Ludhiana-141010 an authorized recycler of M/s Punjab Pollution Control Board (PPCB), Zonal Office -II, E-648-B, Phase -5, Focal Point Ludhiana for the used oil under category 5.1 of Schedule - I of Hazardous and Other Wastes (Management and Transboundary) Rules, 2016 generated by the unit. Due to adequate power supply in the project premises, used oil is generated in very less quantity and stored at the site; also record is being maintained for the same.

This is for your submission and record please.

Thanking you.  
Yours Sincerely,

**Chief Executive Officer**

**Encl:** As above

**Cc:** 1) The Senior Environmental Engineer, Punjab Pollution Control Board, Zonal office -Patiala.





# PUNJAB CRICKET ASSOCIATION

(Affiliated to the Board of Control for Cricket in India)

Supply Order: PCA-2020/ 35461  
Dated: 10/06/2020

M/s Eco Paryavaran Engineers & Consultants Pvt. Ltd  
E-207, Industrial Area, Phase VIII-B  
Sector 74, Mohali, Punjab 160071  
Tel: 9781303118  
info@ecoparyavaran.org

Sub: Supply and Installation of Electromagnetic Flow Meter

Dear Sir,

This is with reference to your e-mail dated 19.02.2020 and 26.02.2020 and subsequent discussions and negotiations with Mr. Ankit Mohta of your office. We are pleased to place an order for the said work as per details given below:-

Sr No	Particulars	Quantity	Unit Rate	Amount
1	Supply and Installation of Electromagnetic Flow meter. Application – To measure the Flow rate of water Size: 4", make of Flow meter: Federal, Accessories: Flanges – 2 Nos. (8 Holes)	02 Nos.	Rs. 37,400.00	Rs. 74,800.00
			GST @ 18%	13,464.00
			Total	Rs. 88,264.00

### Scope of Work

1. Cutting, welding, and Installation of flow meter on 4" GI pipe. (Bore well 2 Nos).
2. Grinding and cleaning the pipes with chemical/Thinner for dry cleaning to make it rust free.
3. Fixing the Electromagnetic flow meter with all accessories including necessary cables for electrical, fittings, nuts bolts, required number of flanges etc, and wiring taken from the nearest panel board.

### Terms and Conditions

1. Payment will be made after satisfactory completion of work and after inspection by PCA.
2. The GST number of PCA is 03AAATP3502C1ZD, State code 03 (Punjab).
3. Any deficiency in the service noticed by Management, the amount as decided shall be deducted from the Bill.
4. The completion of work in all respect should be completed latest by 25<sup>th</sup> June, 2020.
5. The specification/scope of work and Technical Parameters as mentioned in the quotation dated. 19.02.2020 & 26.02.2020 and as per statutory requirements.
6. Any damage caused during the work to men or machine will be at the risk of contractor.
7. Punjab Cricket Association reserves the right to reject any goods supplied if not up to the specifications.
8. Breakage/Damage/rejected items shall be returned at the supplier cost.
9. GST to be paid after submission of GSTR returns (GSTR -1 & GSTIR -3B) depicting the proof of deposit.

Please acknowledge the work order to confirm the acceptance of terms and conditions.

Thanking You,

Chief Executive Officer



Accepted

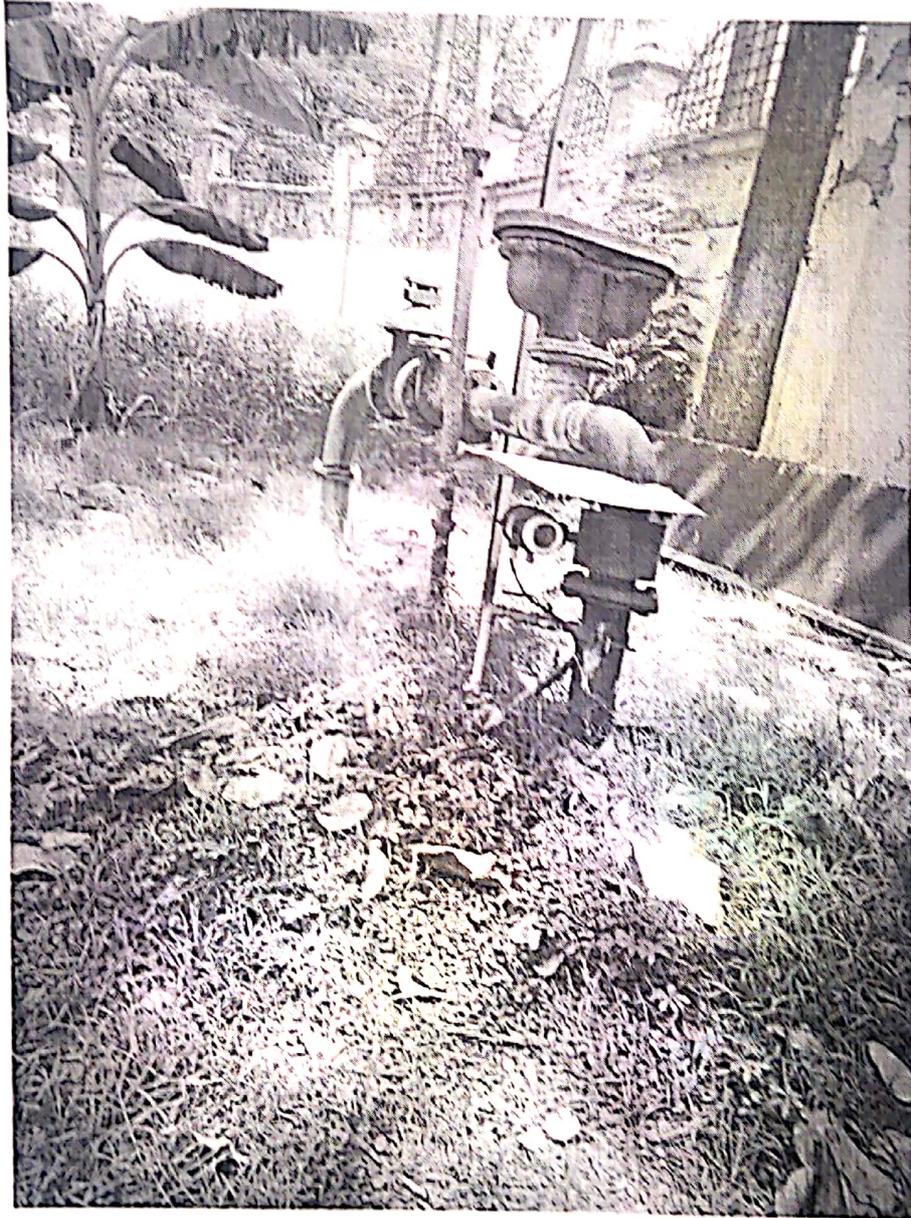
For M/s Eco Paryavaran Engineers  
& Consultants Pvt. Ltd.

I.S. Bindra Stadium, PCA, Sector 63, SAS Nagar, ( Mohali ) Chandigarh- 160062  
Phone : 91-172-2232300-302, Fax : 91-172-2232304  
E-mail : pcastadium@yahoo.com



Jitender Fire

08/06/2023 at 11:44



Latex Reading Photo - 18

*Handwritten signature*

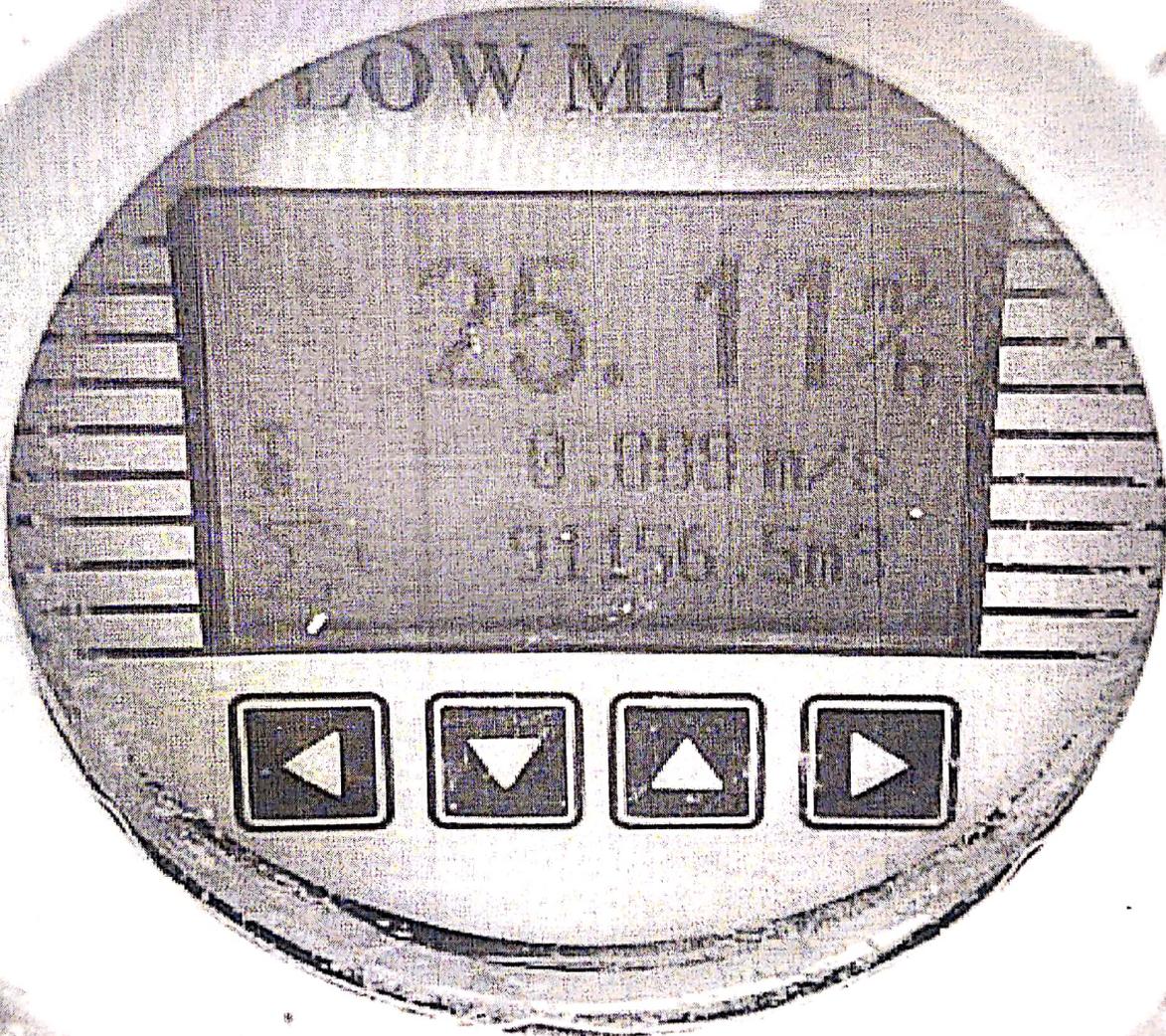


**Borewell No. 1**  
**Near Gate No. 6**  
**PRACTICE AREA**  
**INDOOR STADIUM**

017

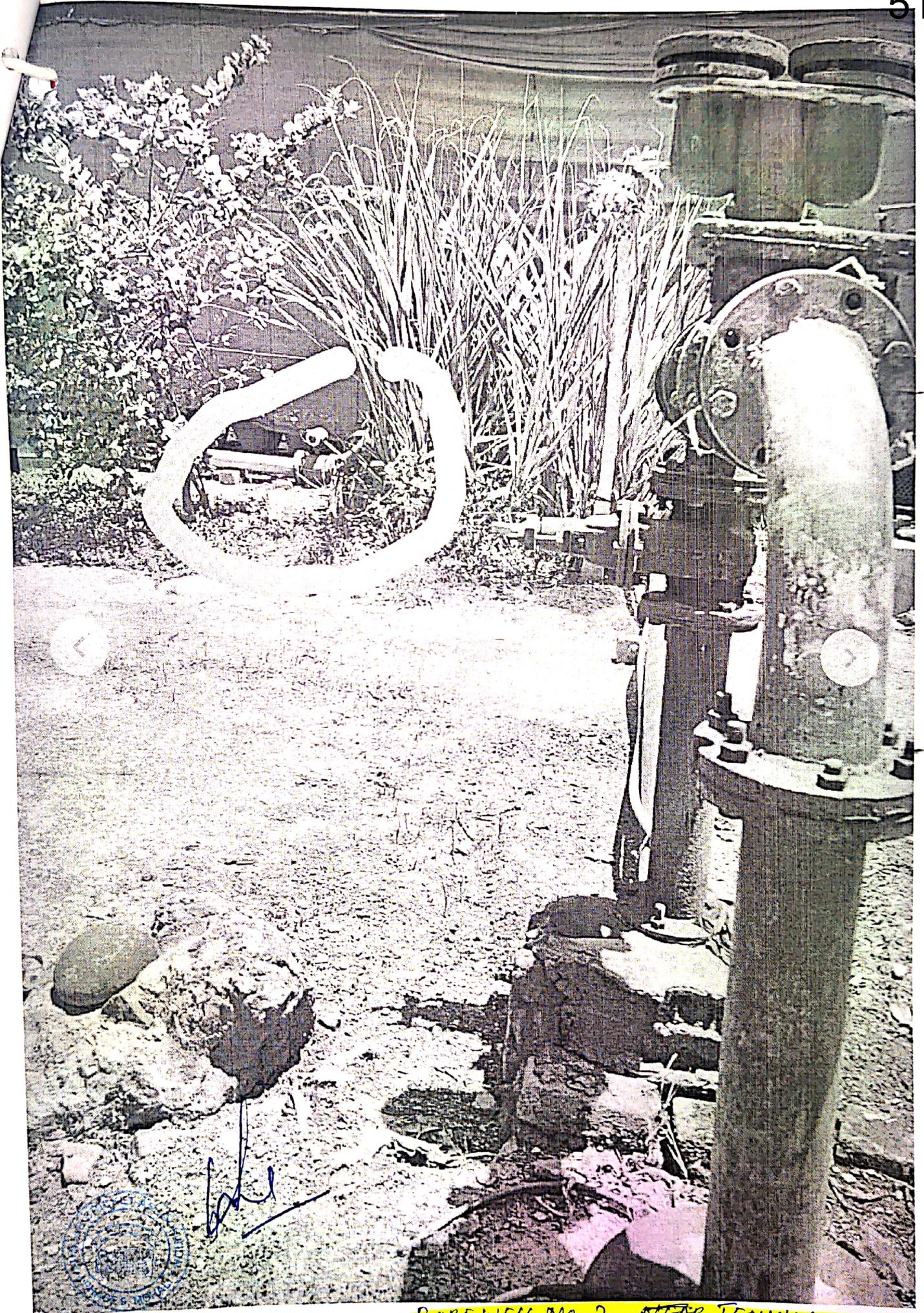
BOREWELL NO. 2  
TENNIS COURT,  
PRACTICE AREA

LOW METRE

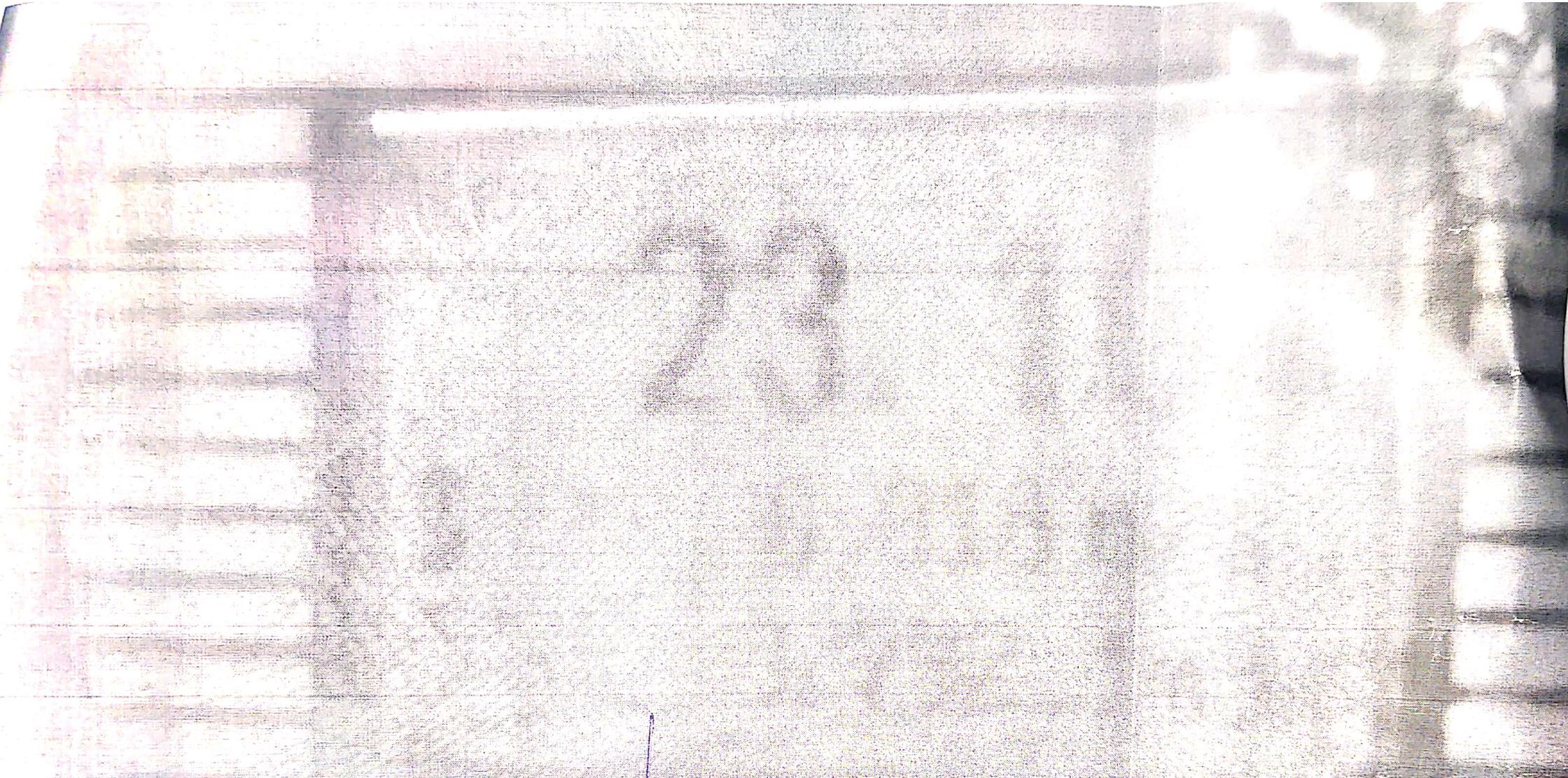


*[Handwritten signature]*





POREWELL NO. 2 NEAR TENNIS COURT



Date	2023-08-18 14:08:08
Transaction Id	PWRDA-180823-830510
Application Number	20230700094089
Payment Source	EPayIFMS
Bank Reference Number	323014892367
Department Reference Number	1692347888PB2022V200759
CIN	17963534234
Name	Deepak
Email	engrs.pcastadium@gmail.com
Mobile	9815424176
Payment for	GW Fresh
Total Amount	₹1,70,100
Amount Paid	₹1,70,100

**PUNJAB CRICKET ASSOCIATION***(Affiliated to the Board of Control for Cricket in India)*PCA/2024/RWH/46/46  
Dt: 31/01/2024PWRD  
SCO 149-152,  
SECTOR 17,  
CHANDIGARH.  
PIN 160017**COMPLIANCE TO THE HON'BLE NGT ORDER**  
**OA NO 94/2021 dated 15/04/2021**

1. Please refer to the Hon'ble NGT order dated 15/04/2021 and your office directions on the subject No PWRDA-PWRD0GENL/26/2021/1/41789/2022 dated 14/12/2022.
2. The following instructions have been complied with: -
  - a) Application for Ground Water Extraction has been submitted to the office of PWRDA vide our online application No 20230700094089 dated 18 August 2023 and the necessary fee of ₹1,70,100/- has been made though Epay online transaction, IFMS Bank Reference No. 323014892367, transaction ID: PWRDA-180823830510, Dt 18.08.2023. NOC is awaited.
  - b) Two Rain Water Harvesting Borewells have been dug in the PCA premises. The project was executed by M/s M.S. Constructions and their bill along with completion certificate has been attached for your records please. In this regard, please refer to this office email dated 07 Nov 2023. Refer Enclosure Attached
  - c) On the advice and checking of feasibility of setting up an STP, the project was evaluated however due to inadequate space within the PCA Complex at Mohali Stadium, the setting up of an STP has been found to be unviable.



## PUNJAB CRICKET ASSOCIATION

*(Affiliated to the Board of Control for Cricket in India)*

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3. In view of the above it is requested to kindly issue the NOC as per para 2 (a) above and apprise the Office of CGWA regarding the compliance of the Hon'ble NGT Order OA NO 94/2021 dated 15/04/2021 requirements by PCA, Mohali.

  
30/01/2024

Chief Executive Officer



# PUNJAB CRICKET ASSOCIATION

(Affiliated to the Board of Control for Cricket in India)

PERFORMANCE/WORK COMPLETION CERTIFICATE		
It is certified that M/s MS Constructions ,Builders & Contractors, 252-ELDECO GREENS, NAKODAR ROAD, JALANDHAR-144026 have successfully completed work <b>Supply, Installation, Testing and Commissioning of Rain Water Harvesting Plant at PCA Mohali</b>		
Work order No PCA - 2023/45592		Dated 08.08.2023
Sr No	Detail of Projects as under	
1	Name of Contractor	M/s <b>MS Constructions ,Builders &amp; Contractors</b> , 252-ELDECO GREENS, NAKODAR ROAD, JALANDHAR-144026
2	Name of Work	Supply, Installation, Testing and Commissioning of Rain Water Harvesting Plant at PCA Mohali
3	Date of Commencement of Work	08.08.2023
4	Date of Completion	08.12.2023
5	Value of Work Done including GST@18%	Rs. 14,66,504.00
6	Name and address of Authority	C.E.O, PCA Mohali
7	Type of Work	Rain Water Harvesting
8	Quality and performance of work	Good

(AKSHOY BISWAL)  
MANAGER MAINTENANCE

I.S. Bindra Stadium, PCA, Sector 63, SAS Nagar, (Mohali) Punjab-160062  
Phone : +91-172-2232300-302, Website : [www.cricketpunjab.in](http://www.cricketpunjab.in)  
E-mail: [pcastadium@yahoo.com](mailto:pcastadium@yahoo.com), [pcc@cricketpunjab.in](mailto:pcc@cricketpunjab.in)

428

Tax Invoice  
ORIGINAL FOR RECIPIENT  
\*\*CREDIT\*\*

Mobile: 7857300727  
E-mail: manrajsinghroopra18@gmail.com

# M.S. CONSTRUCTIONS

252-ELDECO GREENS NAKODAR ROAD,  
JALANDHAR PIN -144001 PUNJAB

Invoice No.: G18/2023-2024

Dated : 12/12/2023

Mode of Transport :

Driver:

E-Way Bill No.:

Vehicle No. :

Goods Dispatch : MOHALI

Detail of Consignee (Shipped To)

Detail of Receiver (Billed To)

PUNJAB CRICKET ASSOCIATION  
I.S BINDRA STADIUM  
PCA, SECTOR-63  
MOHALI  
District : SAS Nagar  
State : Punjab State Code 03

PUNJAB CRICKET ASSOCIATION  
I.S BINDRA STADIUM  
PCA, SECTOR-63  
MOHALI  
District : SAS Nagar  
State : Punjab State Code 03

GSTIN : 03AAATP3502C1ZD  
Pan No. AAATP3502C

P.O.S. 03-Punjab

GSTIN : 03AAATP3502C1ZD  
Tax is Payable On Reverse Charge : NO

Sr	Description of Goods	HSN/ SAC code	Qty.	UOM	Rate	Total Amount	Disc.	Taxable Amount	Within State Tax			Central Tax	
									Tax%	SGST 2	Tax%	CGST 3	Tax%
1	CONSTRUCTION (BILL FOR THE WORK OF SUPPLIER, INSTALLATION, TESTING AND COMMISSIONING OF THE RAIN WATER HARVESTING PLANT AT 15 BINDRA STADIUMS MOHALI) (BILL FOR THE WORK OF "SUPPLIER, INSTALLATION, TESTING AND COMMISSIONING OF THE RAIN WATERS HARVESTING PLANT AR 15 BINDRA STADIUM MOHALI")	9954	1.00	SQF	1242800.	1242800.00		1242800.00	111852.00		111852.0	0.00	
<b>TOTAL :</b>			1.00			1242800.0	0.00	1242800	111852		111852	0.00	

TOTAL :

1.00

1242800.0

0.00

1242800

111852

111852

0.00

Sub-Total (1+2+3+4) :

1466504.00

Order No. :

Dated :

Transport :

Pvt.Mark :

GR/RR No. :

Loose :

Dated :

Bags :

Case :

Cartn.:

Packages.:

Weight :

Freight to Pay :

Amount In Words : FOURTEEN LAKH SIXTY SIX THOUSAND FIVE HUNDRED FOUR ONLY

Agent :

Note :

Certified that the Particulars given above are true and correct.

Our's

Bankers

Terms &amp; Conditions:-

- All Disputes are Subject to JALANDHAR Jurisdiction.
- Goods Once Sold Never Taken Back
- Intt 24% p.a. will be charged if bill not paid within 30 days.
- E.&O.E.

NET AMOUNT : 1466504.00

For M.S. CONSTRUCTIONS

Customer's Signature

Auth.Signatory



# PUNJAB CRICKET ASSOCIATION

(Affiliated to the Board of Control for Cricket in India)

## PERFORMANCE/WORK COMPLETION CERTIFICATE

It is certified that M/s MS Constructions ,Builders & Contractors, 252-ELDECO GREENS, NAKODAR ROAD, JALANDHAR-144026 have successfully completed work **Supply, Installation, Testing and Commissioning of Rain Water Harvesting Plant at PCA Mohali**

Work order No PCA - 2023/45592

Dated

08.08.2023

Sr No	Detail of Projects as under	
1	Name of Contractor	M/s <b>MS Constructions ,Builders &amp; Contractors</b> , 252-ELDECO GREENS, NAKODAR ROAD, JALANDHAR-144026
2	Name of Work	Supply, Installation, Testing and Commissioning of Rain Water Harvesting Plant at PCA Mohali
3	Date of Commencement of Work	08.08.2023
4	Date of Completion	08.12.2023
5	Value of Work Done including GST@18%	Rs. 14,66,504.00
6	Name and address of Authority	C.E.O, PCA Mohali
7	Type of Work	Rain Water Harvesting
8	Quality and performance of work	Good

(AKSHOY BISWAL)  
MANAGER MAINTENANCE

**M.S. CONSTRUCTIONS**

252-ELDECO GREENS NAKODAR ROAD,  
JALANDHAR PIN -144001 PUNJAB

Invoice No.: G18/2023-2024

Dated : 12/12/2023

E-Way Bill No.:

Mode of Transport :

Vehicle No. :

Driver:

Goods Dispatch : MOHALI

Detail of Receiver (Billed To)

PUNJAB CRICKET ASSOCIATION

I.S BINDRA STADIUM

PCA, SECTOR-63

MOHALI

District : SAS Nagar

State : Punjab State Code 03

Detail of Consignee (Shipped To)

PUNJAB CRICKET ASSOCIATION

I.S BINDRA STADIUM

PCA, SECTOR-63

MOHALI

District : SAS Nagar

State : Punjab State Code 03

GSTIN : 03AAATP3502C1ZD

Pan No. AAATP3502C

P.O.S. 03-Punjab

GSTIN : 03AAATP3502C1ZD

Tax is Payable On Reverse Charge : NO

Sr	Description of Goods	HSN/ SAC code	Qty.	UOM	Rate	Total Amount	Disc.	Taxable Amount	Within State Tax			Central Tax	
									Tax%	SGST 2	Tax%	CGST 3	Tax%
1	CONSTRUCTION (BILL FOR THE WORK OF SUPPLIER, INSTALLATION, TESTING AND COMMISSIONING OF THE RAIN WATER HARVESTING PLANT AT 15 BINDRA STADIUMS MOHALI) (BILL FOR THE WORK OF "SUPPLIER, INSTALLATION, TESTING AND COMMISSIONING OF THE RAIN WATERS HARVESTING PLANT AR 15 BINDRA STADIUM MOHALI")	9954	1.00	SQF	1242800.	1242800.00		1242800.00	111852.00		111852.00	0.00	
<b>TOTAL :</b>			1.00			1242800.0	0.00	1242800	111852		111852	0.00	

*Handwritten signature and date: 12/12/2023*

Order No. :

Transport :  
GR/RR No. :

Bags :

Weight :

Dated :

Pvt.Mark :

Dated :

Packages :

Freight to Pay :

Sub-Total (1+2+3+4) :

1466504.00

Amount In Words : FOURTEEN LAKH SIXTY SIX THOUSAND FIVE HUNDRED FOUR ONLY

Agent :

Note:

Certified that the Particulars given above are true and correct.

Our's  
Bankers

NET AMOUNT :

1466504.00

Terms & Conditions:-

- All Disputes are Subject to JALANDHAR Jurisdiction.
- Goods Once Sold Never Taken Back
- Intt 24% p.a. will be charged if bill not paid within 30 days.
- E.&O.E.

For M.S. CONSTRUCTIONS

Customer's Signature

Auth.Signatory





Prashant Manchanda &lt;prashantmanchanda.asc@gmail.com&gt;

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**Re: EA 41/2023, Haider Ali vs Union of India and ors.**

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**Prashant Manchanda** <prashantmanchanda.asc@gmail.com>  
To: sanobar ali Qureshi <sanobaraliqureshi@gmail.com>  
Bcc: Prashant Manchanda <prashant.manchanda05@gmail.com>

Sat, Feb 17, 2024 at 5:23 PM

Dear Sir,

Please find attached the Report/Reply to be filed on behalf of Punjab Cricket Association in the captioned matter, listed on 21.02.2024 before the Hon'ble National Green Tribunal, Principal Bench at New Delhi.

Kindly treat this as an advance Service and acknowledge the receipt of the same.

This is for your information and record.

Best regards,  
**Prashant Manchanda**  
**Counsel for Punjab Cricket Association**  
**9971879203**

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 **Haider ALI Report PCA.pdf**  
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